## U.S. Request for Permission to Reopen Cultural Central Centres in India

- 495. SHRI HARISH RAWAT: Will the Minister of EXTERNAL AFFAIRS be pleased to state:
- (a) whether US Government has sought permission for reopening cultural centres in Lucknow and other cities; and
- (b) if so, the decision taken in this regard?

MINISTER OF EXTERNAL THE AFFAIRS (SHRI B. R. BHAGAT): (a) No. Sir.

(b) Does not arise.

Exchange of Fire between Border Security Force and Pak Soldiers

- SHRI VISHNU MODI: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether Government's attention has been drawn to press reports regarding the incidents of exchange of fire between the Indian Border Securiey Force and Pak Soldiers on Indo-Pak border;
- (b) if so, the action taken by Government in this regard;
- (c) whether these incidents are taking place repeatedly despite drawing attention of Pakistan Government towards the same; and
- (d) if so, Government's reaction in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF INTERNAL SECU-RITY (SHRI ARUN NEHRU): (a) to (d). There have been no exchange of fire between the Border Security Force and Pak soldiers on the Rajasthan, Gujarat and Punjab borders. However, there have been exchange of fire between BSF and Pak soldiers in J & K border. The Government keeps a constant watch on all developments and eventualities impinging on our internal security and takes appropriate measures from time to time.

[English]

Joint Inspection of Nuclear Installations By India and Pak

497. PROF. MADHU DANDAVATE: DR. B. L. SHAILESH:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether during the recent talks between the Prime Minister and president of Pakistan, a suggestion emerged regarding joint inspection of nuclear installations in both the countries including nuclear capabilities; and
- (b) if so, what was Government's response to this suggestion?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI B. R. BHAGAT): (a) and (b). The proposal for mutual inspection of nuclear installations is neither practical nor workable.

## Representation of Scheduled Castes and Scheduled Tribes in Central Services

- 498. SHRT K. KUNJAMBU: Will the PRIME MINISTER be pleased to state:
- (a) the percentage of representation of Scheduled Castes and Scheduled Tribes, separately in Class I, Class II, Class III and Class IV services at the Centre;
- (b) whether it is a fact that their representation in higher classes of Central Services has not improved much; and
- (c) if so, the main reasons thereof and the remedial steps being taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF PERSONNEL AND TRAINING, ADMINISTRATIVE FORMS AND PUBLIC GRIEVANCES AND PENSION (SHRI P. CHIDAMBA-RAM): (a) A Statement 1 indicating the representation of Scheduled Castes and Scheduled Tribes as on 1.1.84 is given below.

(b) There has been a considerable increase in the number of persons belonging to SC/ST employed in the various services/